

DIVISION BENCH

ITEM NO.126

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.62/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 29th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BHUSHAN DEALMARK PVT LTD V/S UPADHYAY CONTRACTORS PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rohit Chaudhary Proxy for : *For Operational Creditor*
Sh. Rahul Chaudhary, Adv.

Sh. Krishna Dev Vyas, Adv. : *For Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Proxy Counsel representing the Operational Creditor states that the Ld. Arguing Counsel, Sh. Rahul Chaudhary is not available today. He further seeks time to place on record his Vakalatnama as well from the Operational Creditor so as to enable him to argue the matter in the absence of the Ld. Arguing Counsel.
- 2.** Counter affidavit has been filed by the Ld. Counsel representing the Corporate Debtor, to which there is no rejoinder filed.
- 3.** Rejoinder, if any, also be filed within a period of two weeks.
- 4.** The matter is adjourned for further hearing on 13th June, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

29th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*